

**WP(PIL) NO: 137 of 2026**

Bolisetty Satyanarayana

...Petitioner

Vs.

The State of Andhra Pradesh and others

...Respondents

**CORAM : THE CHIEF JUSTICE LISA GILL
SRI JUSTICE CHALLA GUNARANJAN****DATE : 24th August 2026**Present :Advocate for Petitioners : Mr. Virag Gupta appearing vice
Mr. Challa Ajay Kumar

Advocates for Respondents : Mr. T. Vishnu Teja, Spl. GP

Ms. Santhi Chandra,
Standing Counsel for APIICMr. Bolla Venkata Rama Rao,
Standing Counsel for APPCB**P C :**

Heard learned counsel for petitioner at length.

Learned counsel for respondents submits that counters have been filed today itself on behalf of respondent Nos.4, 6 and 10.

Learned counsel for petitioner submits that he has received counter filed on behalf of respondent No.6 only.

It is further submitted by learned counsel for the State that due care and caution is being exercised in ensuring that all steps are taken within the parameters of law and due care is taken for protection of environment.

At request, adjourned to 02.09.2026 for arguments.

Pleadings be completed positively before said date.

LISA GILL, CJ

CHALLA GUNARANJAN, J

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